#### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO- \*218 TO BE ANSWERED ON- 18/12/2023

#### ENTREPRENEURSHIP WITHIN TRIBAL COMMUNITIES

### \*218. SHRI RAJESH VERMA: SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are any specific initiatives aimed at fostering entrepreneurship within tribal communities;
- (b) if so, the details thereof;
- (c) whether the Government has any specific success stories and case studies of tribal entrepreneurs who have benefitted from Government support; and
- (d) if so, the details thereof?

#### ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

(a) to (d): A statement is laid on the Table of the House.

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### Statement referred to in reply to Lok Sabha Starred Question No. \*218 for answer on 18.12.2023

(a) to (d): The initiatives aimed at fostering entrepreneurship within tribal communities undertaken by two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) and National Scheduled Tribes Finance and Development Corporation (NSTFDC) of the Ministry of Tribal Affairs are as under:

1. Ministry is implementing the scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' through Tribal Co-operative Marketing Development Federation of India (TRIFED) which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Minor Forest Produce (MFPs) / Nonfarm produce. Under the scheme, financial support of INR 15.00 lakhs is provided to the State Governments for setting up of each Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs. As on date, 3958 VDVKs have been sanctioned which have recorded a sale of INR 41.02 crores since 2019-20. The state-wise details of VDVKs are given at Annexure 1. TRIFED also provides backward & forward linkages to tribal artisans / suppliers for marketing of tribal products of various categories like metal craft, textile, jewellery, painting, cane & bamboo, terracotta & pottery, organic & natural food products etc. through online and offline platforms. For this purpose, TRIFED has made procurement of INR 123.02 crores in the last five years and has recorded a sale of INR 172.55 crores the details of which are given at Annexure 2. In addition, TRIFED also organizes and participates in festivals, melas etc. to provide platforms to the tribal artisans to showcase their products and connect them to the potential buyers giving thereby an opportunity to enhance their entrepreneurship activities. Some of the success stories of tribal entrepreneurship under this scheme available https://trifed.tribal.gov.in/sites/default/files/2023is at the following link -12/Sucess%20Stories 0.pdf.

2. National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment thereby instilling the spirit of entrepreneurship. The prominent schemes of NSTFDC are given as under:

a. Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.

b. Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.

c. Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).

d. Adivasi Shiksha Rrinn Yojana (ASRY): This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

The State-wise detail of beneficiaries assisted and loans disbursed to them in the last five years is given at **Annexure 3**. Some of the success stories of tribal entrepreneurs supported by NSTFDC is available at the following link - https://nstfdc.tribal.gov.in/(S(3gwil13ratte2y5nojjmjwih))/frm\_success\_Details.aspx?id=20.

S. No.	State	Total Number of VDVKs Sanctioned	Amount Sanctioned (INR in Lakhs)	Cumulative sales (INR in Lakhs)	
1	Andhra Pradesh	415	6,162.90	278.477	
2	Arunachal Pradesh	106	1590	6.17	
3	Assam	471	7065	360.47	
4	Chhattisgarh	139	2085	753.04	
5	Dadra & Nagar Haveli and Daman & Diu	1	15	5	
6	Goa	10	150	31.6	
7	Gujarat	200	2895.65	6	
8	Himachal Pradesh	4	55.5	7.7	
9	Jammu & Kashmir	100	1457	0	
10	Ladakh	10	150	0	
11	Jharkhand	146	2174.7	44.4	
12	Karnataka	140	2087.4	24.27	
13	Kerala	44	597.25	7.91	
14	Madhya Pradesh	126	1890	130.31	
15	Maharashtra	264	3960	97.32	
16	Manipur	200	2996.8	303.55	
17	Meghalaya	169	2534.1	14.71	
18	Mizoram	259	3806.55	295.71	
19	Nagaland	284	4259.9	409.02	
20	Odisha	170	2479.25	1072.01	
21	Rajasthan	479	7135.6	117.43	
22	Sikkim	80	1169.05	15.84	
23	Tamil Nadu	8	120	93.24	
24	Telangana	17	255	0	
25	Tripura	57	776	17.91	
26	Uttar Pradesh	25	359.55	6.97	
27	Uttarakhand	12	179.95	3.89	
28	West Bengal	22	329.35	0	
	TOTAL	3958	58,736.50	4102.95	

## Annexure 1 referred to in Part (a) to (d) of the Reply to LSSQ No. \*218 for 18.12.2023

## State-wise details of Van Dhan Vikas Kendras

# Annexure 2 referred to in Part (a) to (d) of the Reply to LSSQ No. \*218 for 18.12.2023

SI.	Year	Procurement	Sale	
No.		(INR in crores)	(INR in crores)	
1	2019-2020	50.95	40.29	
2	2020-2021	16.51	30.12	
3	2021-2022	29.00	43.42	
4	2022-2023	16.08	36.12	
5	2023-2024	10.48	22.60	
	(upto 30.11.2023)			
	TOTAL	123.02	172.55	

## Year-wise details of Procurement / Sale made by TRIFED

### Annexure 3

## Annexure 3 referred to in Part (a) to (d) of the Reply to LSSQ No. 218 for 18.12.2023

## State-wise details of beneficiaries assisted and loans disbursed to them under the schemes of NSTFDC in the last five years

(INR in lakhs)

S.N 0.	State	2018-19		2019-20		2020-21		2021-22		2022-23	
		Disburs e-ment	Number of beneficiar ies								
1	ANDHRA PRADESH	781.72	139	1285.03	276	5022.24	12533	1127.19	2006	4119.80	13669
2	ANDAMAN & NICOBAR	0.00	0	245.00	7501						
3	ARUNACHAL PRADESH	324.25	3773	0.00	0	970.52	435	814.01	8143	699.90	1835
4	ASSAM	4.92	12	58.20	167	5.00	2				
5	BIHAR							11.48	955		
6	CHHATTISGA RH	533.55	363	932.16	3787	197.49	236	1398.99	1107	295.69	1216
7	GUJARAT	2329.32	7485	394.75	98	1442.03	8230	2022.50	11053	1019.61	5224
8	HARYANA	0.41	1	0.00	0						
9	HIMACHAL PRADESH	82.30	65	40.83	75	13.40	2	14.00	2	56.90	120
10	JAMMU & KASHMIR	1249.50	327	446.25	135	408.75	175	1362.87	410	1272.54	535
11	JHARKHAND	85.70	5	633.17	3767	1001.60	10752	1422.00	15523	3.00	756
12	KARNATAKA	26.89	34	47.38	1911	3109.08	3014	1369.31	962	1582.42	1927

13	KERALA	143.40	107	128.31	89	298.76	192	637.30	436	720.73	666
14	MADHYA PRADESH	2014.57	2265	4176.26	13282	3360.10	5685	2755.00	2373	5392.05	10857
15	MAHARASHT RA	9.43	11	1167.56	687	37.27	822	209.06	7408	658.19	1204
16	MANIPUR					62.37	65			25.00	57
17	MEGHALAYA	3090.60	2329	1745.18	1412	4485.43	35016	694.81	1883	470.60	1227
18	MIZORAM	2136.81	1464	6459.22	4670	3324.18	1399	5450.68	16278	5295.74	3584
19	NAGALAND	1582.23	10504	2413.22	51918	1098.72	48240	693.36	48257	20.39	1
20	ODISHA	199.62	353	2298.15	11230	1794.44	22231	2457.92	30026	63.19	4337
21	RAJASTHAN	1470.54	1364	2311.39	3993	2205.16	2664	508.60	588	789.35	1856
22	SIKKIM	0.92	1	253.30	100	82.11	21	62.56	16		
23	TAMIL NADU	47.32	65	28.50	2775	12.50	1609	15.00	1609	1087.13	3403
24	TELANGANA	10477.1 5	30417	2740.07	8661	5359.23	13065	3111.55	9355	4583.99	11861
25	TRIPURA	1009.00	429	71.41	24	2216.28	1056	580.26	2196	48.02	20
26	UTTAR PRADESH	3.73	3	0.00	0	1.55	4				
27	UTTARAKHA ND	444.92	170	102.37	23	6.15	2			81.42	244
28	WEST BENGAL	1283.30	9078	558.86	4250	275.64	2089	573.92	4515	1643.34	8393
	TOTAL	29332.1	70,764	28536.5 7	1,20,831	36790.0 0	1,69,539	27292.3 7	1,65,101	29929.0 0	72,992

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